

Name of the corporate debtor: Poly Logic International Pvt. Ltd.; Date of commencement of liquidation: 11/01/2023 (Date of Liquidation Order 07/12/2022 recd on 11/01/2023); List of stakeholders as on: 19/01/2024.

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Patwa Polymers - A unit of Patwa Steel Indore Pvt. Ltd.	01-02-2023	55,85,652	55,85,652	Purchase	0	No	No	0.23%	0	0	0	0	0	Claim received during Liquidation.
2	Omega Plasto Ltd.	08-02-2023	3,41,438	3,41,438	Purchase	0	No	No	0.01%	0	0	0	0	0	Claim received during Liquidation.
3	Plastiblends India Ltd.		2,63,870	1,48,478	Purchase	0	No	No	0.01%	0	0	1,15,392	0	0	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
4	Pride Industrial Equipments Pvt. Ltd.		39,796	39,796	Purchase	0	No	No	0.01%	0	0	0	0	0	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	Fairdeal International		15,35,626	9,66,470	Purchase	0	No	No	0.04%	0	0	5,69,156	0	0	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the CIRP under the IBBI (CIRP) Regulations, 2016, shall be deemed to be submitted under section 38." Further respective claims have not been filed, the same has been taken as per NCLT Order.
	<b>Total</b>		<b>74,24,944</b>	<b>67,40,396</b>		<b>0</b>			<b>0.30%</b>	<b>0</b>	<b>0</b>	<b>6,84,548</b>	<b>0</b>	<b>0</b>	